

ITEM NO.103

COURT NO.10

SECTION XI -A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2846/2007

THE STATE OF KERALA & ORS.

Appellant(s)

VERSUS

MANAGER MALANKARA ORTHODOX SYRIAN CHURCH MEDICAL COLLEGE
Respondent(s)

WITH

C.A. No. 2847/2007 (XI -A)

C.A. No. 2848/2007 (XI -A)

C.A. No. 2849/2007 (XI -A)

C.A. No. 2850/2007 (XI -A)

C.A. No. 2852/2007 (XI -A)

C.A. No. 2851/2007 (XI -A)

C.A. No. 2853/2007 (XI -A)

W.P. (C) No. 350/1993 (X)

Date : 17-01-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) M. Jaideep Gupta, Sr. Adv.
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Ms. Beena Prakash, Adv.
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For Respondent(s)

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Mr. Parikshit P. Angadi, Adv.
Mr. Aditya Bhat, Adv.
Ms. A. Subhashini, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after two weeks.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER